



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WA/39/2021	UNION OF INDIA AND 4 ORS Versus EX. CT/GD PHUKAN DEORI	MR. S C KEYAL MR. B CHAKRAVARTY ASSTT.S.G.I.	MR. R MAZUMDAR (R-1) MR H BEZBARUA MS. P K DEVI (R-1) MR H J SAIKIA (R-1) Y SULTANA (R-1)
2 WA/97/2021 FIXED	RAKESH KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. R M CHOUDHURY	GA, ASSAM
3 WA/142/2021	BIKASH KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	GA, ASSAM
ORDERS			
4 WA/160/2018 FIXED	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
WITH I.A.(Civil)/1298/2020 in WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI Versus JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
5 WA/61/2019 FIXED	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS Versus HRISHIKESH DAS AND ANR	SC, APSC MR. C BARUAH	MR N DUTTA GA, ASSAM MR. A PHUKAN MR. A PHUKAN MS S SARMA HAZARIKA MR A ATREYA FOR CAVEATOR
6 PIL/66/2020 FIXED	DEBARGHA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. M SARMA MS S SARMA HAZARIKA	SC, ELEM. EDU GA, ASSAM
7 PIL/30/2021 B/O	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.

8	WITH PIL/29/2021	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM ASSTT.S.G.I.
9	I.A.(Civil)/906/2021 FIXED in WA/3064/2021 WITH WA/3064/2021 (Filing Number)	NAZRA AHMED Versus THE STATE OF ASSAM AND 5 ORS. NAZARA AHMED Versus THE STATE OF ASSAM AND 5 ORS. E	MR. N N B CHOUDHURY MR. M DEWAN MR. N N B CHOUDHURY	GA, ASSAM SC, REVENUE SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 2

[DIVISION BENCH - II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6630/2019	MANIRAM PAUL Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/6833/2019 WITH LCR	ABDUL MOHIT @ ABDUL ROHIT Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/6898/2019	KHITISH DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MR. B GOGOI MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/6940/2019 WITH LCR	TAHER ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5 WP(C)/7687/2019	MONWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
6 WP(C)/7713/2019	SAJEEDA BEGUM @ CHAJIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR FAIZUL HOQUE MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7 WP(C)/7723/2019	WAHIDA KHATUN @ WAHIDA BEGUM @ AHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8 WP(C)/7953/2019 FIXED	HABIL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD A H ANSARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/3885/2021	NURJAHAN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/3886/2021	JEHERUL ISLAM @ JAHERUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3893/2021	SAHIDA KHATUN @ SHAHIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/3897/2021	ABDUL KADDUS @ KADDUS ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
13	WP(C)/683/2017 WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/1809/2017 WITH LCR	MORJINA BIBI Versus THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.B CHAKRABARTTY MS.S ROY	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7865/2017 WITH LCR	ANOWARA BEGUM @ ANWARA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/8227/2017 WITH LCR	MUSSTT. FIROZA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MRS.H AHMED MR.A MATIN	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
17	WP(C)/5181/2019 WITH LCR	RUP CHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WA/166/2021 B/O	SADDAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR F HAQUE MR N ISLAM	SC, ELEM. EDU GA, ASSAM
<u>HEARING</u>				
19	WP(C)/146/2019 WITH LCR, FIXED	ALEYA KHATUN @ ALAYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS F N AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/159/2019 WITH LCR, FIXED	PINJIRA KHATUN @ PINJIRA BIBI Versus THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MD. I H KHAN MR R ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/3441/2020 WITH LCR, FIXED	MD. MATIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**ITEM NO. 11 WILL BE TAKEN UP THROUGH
PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(CrI.)/15/2021	THE NATIONAL INVESTIGATION AGENCY (NIA) Versus SS COL. RAYILUNG NSARANGBE @ PELA @ PELA NSA ZEME (A-1) AND 4 ORS.	MR. R K D CHOUDHURY	
<u>ORDERS</u>				
2	CRL.A(J)/6/2018 WITH PAPER BOOK	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
3	Mat.App./23/2018 WITH LCR FIXED	LALIT SINHA @ LALIT MADAN SINHA Versus SMTI SANDHYA SINHA	MR. S C BISWAS MR. S DAS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MR. W RAHMAN MS. S RASUL
4	Mat.App./52/2018	JITEN NEOG Versus RITUPARNA NEOG	MR. M K SHARMA MR. M K DAS	
5	CRL.A(J)/74/2019 WITH OFFICE NOTE AND LCR	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM		PP, ASSAM
6	WITH CRL.A(J)/91/2019	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
7	I.A.(CrI.)/125/2019 WITH LCR & P.B in CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM

	WITH Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
8	I.A.(Crl.)/1080/2019 WITH OFFICE NOTE AND WITH LCR in Crl.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH Crl.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
9	I.A.(Crl.)/102/2020 WITH LCR & P.B. in Crl.A./29/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N MAHAJAN	PP, ASSAM
	WITH Crl.A./29/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR R ALI MR A CHOUDHURY MR. B MAHAJAN	MR. N MAHAJAN PP, ASSAM
10	I.A.(Crl.)/286/2021 WITH OFFICE NOTE AND LCR 4 FILES in Crl.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH Crl.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
<u>HEARING</u>				
11	Crl.A./78/2021 WITH OFFICE NOTE	CHINMOY LAHKAR Versus NATIONAL INVESTIGATION AGENCY	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 WITH OFFICE NOTE, FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
	WITH I.A.(Civil)/1153/2021 in WP(C)/1754/2015	CITIZEN FOR JUSTICE AND PEACE Versus IN RE - THE GOVERNMENT OF ASSAM AND 3 ORS.	MR. M DUTTA MR J MAHANTA	GA, ASSAM SC, AG ASSTT.S.G.I.
	WITH I.A.(Civil)/1154/2021 in WP(C)/1754/2015	CITIZEN FOR JUSTICE AND PEACE Versus IN RE - THE GOVERNMENT OF ASSAM AND 3 ORS.	MR. M DUTTA MR J MAHANTA	GA, ASSAM SC, AG ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1955/2021	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
2	Bail Appln./1957/2021 B/O	NITUPAN SARMAH Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
3	Bail Appln./1958/2021	TAPAN SARMA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
4	Bail Appln./1965/2021	ANUPAM DAS Versus THE STATE OF ASSAM	MR. M K BORO MR. M K DAS	PP, ASSAM
<u>MOTION</u>				
5	Crl.Pet./99/2021 FIXED	MOKBUL HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR. R R KAUSHIK MR B TALUKDAR	PP, ASSAM
6	Crl.Rev.P./154/2021 FIXED	ABBAS ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
7	AB/2023/2021 FIXED	SRI TRIDEEP CHANGMAI AND ANR. Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. R P SARMAH MS. P BORA MS S P CHETRY PP, ASSAM
8	AB/2141/2021 FIXED	MD RUHUL AMIN Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
9	AB/2382/2021	MD. ASHIQUL HOQUE ALIAS ASHIQUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN	PP, ASSAM
10	AB/2383/2021	RAJDEEP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS S SAIKIA MS R SAHIN	PP, ASSAM

11	AB/2387/2021	POONAM THAKUR AND ANR Versus THE STATE OF ASSAM	MR. B BHAGAWATI MR. R PHUKAN	PP, ASSAM
12	AB/2388/2021	JAKIR HUSSAIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
13	AB/2389/2021	INAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. B RAHMAN MR R DHAR	PP, ASSAM
14	AB/2394/2021	SANTONU DAS Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Rev.P./87/2019 WITH LCR 6 FILES(3+3), FIXED	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
	WITH I.A.(Crl.)/187/2019 in Crl.Rev.P./87/2019	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	MR S DAS PP, ASSAM MR. H A SARKAR
16	Crl.Rev.P./90/2019	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
	WITH I.A.(Crl.)/188/2019 in Crl.Rev.P./90/2019	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
17	MFA/95/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, NF RLY
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./1733/2021 FIXED	SANFUL ALI @ MD SANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/3350/2020 FIXED	MONNAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
20	AB/146/2021	SHANIDUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
21	AB/658/2021	ASKAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
22	AB/677/2021	SARBANANDA SARMAH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
23	AB/696/2021	AJIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
24	AB/709/2021	HRIDAY PRATIM HALOI Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
25	WITH AB/675/2021	BINOD KUMAR DAS Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM

26	AB/715/2021	MD. SAFIKUL HAQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
27	AB/745/2021	RAJEN BORA AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	MR S CHAKRABORTY (FOR INFORMANT) MR B TALUKDAR (FOR INFORMANT) PP, ASSAM
28	AB/753/2021	PANKAJ KR HAZARIKA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
29	AB/775/2021	SUDHIR BORO Versus THE STATE OF ASSAM	MR. A M KHAN MD. K ALI	PP, ASSAM
30	AB/784/2021	JUGANTA SWARGIARY Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
31	AB/803/2021	ROHIT KUMAR SINGH @ ROHIT SINGH Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR H SHARMA	PP, ASSAM
32	AB/839/2021 FIXED	MANAS DAS @ MANOSH KR DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
33	AB/847/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
34	AB/848/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
35	AB/894/2021	AKBAR ALI AND 14 ORS Versus THE STATE OF ASSAM	MS. M MALLIK MR. B HUSSAIN MS U DAS	PP, ASSAM
36	AB/936/2021	BRIJ KISHOR SINGH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
37	AB/1157/2021 FIXED	BIBEKA NANDA DEKA Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	PP, ASSAM
38	AB/1716/2021 FIXED	MD. BILAL HUSSAIN @ BILLAL HASSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
39	AB/1845/2021 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
40	AB/1920/2021 FIXED	ALOK SINHA Versus THE STATE OF ASSAM	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR A SINGHVI	PP, ASSAM
41	AB/1932/2021 FIXED	HASHEM ALI AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
42	AB/2119/2021 FIXED	JESMINA BEGUM @ JESMINA KHATUN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
43	AB/2187/2021 FIXED	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
44	AB/2213/2021 FIXED	AMINUR ISLALM @ AMINUL ISLAM AND ANR. Versus THE STATE OF ASSAM	R RAHMAN	PP, ASSAM

45	AB/2218/2021 FIXED	HAJRAT ALI @ MD. BABUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
ORDERS				
46	CrI.Rev.P./346/2019 WITH LCR 2 FILES, FIXED	SMTI KAJAL LATA PAUL @ KAJAL PAUL @ KAJAL PAUL CHOUDHURY @ KAJAL CHOUDHURY Versus SHREE KRISHNA PAPER PRODUCTS AND ANR.	MR. R DEV MR. D K BORAH	MR. S AGARWAL PP, ASSAM (R2)
47	I.A.(Civil)/896/2021 FIXED in MFA/3862/2021 WITH MFA/3862/2021 (Filing Number)	GONESH MOCHAHARY Versus THE UNION OF INDIA GONESH MOCHAHARY Versus THE UNION OF INDIA A	MS. P ADHIKARI G UDDIN MR. A UDDIN MR. A UDDIN	SC, NF RLY
HEARING				
48	MFA/76/2011 WITH LCR	THE UNION OF INDIA Versus M/S RAMESH AND CO.	MR.U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
49	MFA/123/2011 WITH LCR	UNION OF INDIA Versus M/S MOTILAL and GOURI FOOD STORAGE PVT. LTD. ,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
50	CrI.Pet./87/2013 FIXED	SRI PRANAB KR. BARUA and ANR Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.A M BORA MS.P BHATTACHARYA MR.P P DUTTA	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/2515/2019	NEERAJ SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D DAS MR H K DAS MR. U PATHAK	GA, ASSAM SC, EDU
MOTION			
2 Cont.Cas(C)/261/2021	FAKHAR UDDIN MAZUMDER Versus DR. BIJOYA CHOUDHURY, ACS	MR. A M S MAZUMDER	
3 Cont.Cas(C)/264/2021	MINTU RAM BARO AND 3 ORS Versus PREETOM SAIKIA AND 2 ORS	MRS. R DEVI	
4 WP(C)/520/2021	ABU MD. MANZUR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY MR. J M SULAIMAN	SC, ELEM. EDU GA, ASSAM
5 WP(C)/3392/2021	MOINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, SEC. EDU.
6 WP(C)/3703/2021	ABDUS SAMAD Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
7 WP(C)/3729/2021	HAREKRISHNA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, SEC. EDU.
8 WP(C)/3856/2021 B/O	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
9 WP(C)/3884/2021 B/O	RANU SARMA AND 3 ORS. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR. S K CHAKRABORTY	SC, HIGHER EDU GA, ASSAM
10 WP(C)/3902/2021	ANJUARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM

11	WP(C)/3905/2021	RANJIT DEWAN AND 26 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, SEC. EDU.
12	WP(C)/3912/2021	RUPASHREE BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU SC, AG SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/1209/2021 B/O in WP(C)/1801/2021	KALPANA KUNDU Versus ANJALI ROY AND 6 ORS.	MR. B HALDAR MR. D J NATH	SC, ELEM. EDU MR. P K DEKA MR. S BISWAS SC, SSA
	WITH WP(C)/1801/2021	ANJALI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. S BISWAS	SC, ELEM. EDU MRS. K DEVI (R-7) MR. B HALDAR (R6) MS S A KHALIFA (R-7) MR. D J NATH (R6) SC, SSA
<u>ADMISSION</u>				
14	WP(C)/2019/2020 B/O	AFTAB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. B U LASKAR	SC, SEC. EDU. MR. D P MANDAL (R-6) MR. B BISHAYA (R-5) MS J RAJKUMARI (R-6)
15	WP(C)/5293/2020 B/O	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
16	Review.Pet./125/2019 WITH WP(C)/3999/2014 (D/O), WP(C) 5559/14 (BOTH D/O)	NAREN THAKURIA AND 110 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
17	WITH Review.Pet./131/2019	DEBEN KALITA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR H DAS	SC, ELEM. EDU SC, FINANCE
18	Cont.Cas(C)/177/2020 B/O	NASIR UDDIN SARKAR Versus SAMIR SINHA, IAS AND 4 ORS.	MR. M R KHANDAKAR	MR J ABEDIN MR. K I MAZUMDER
19	Cont.Cas(C)/269/2020 B/O	BRAHMANANDA KURMI Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
20	Cont.Cas(C)/467/2020 B/O	YOGITA DAS Versus MEGH NIDHI DAHAL AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	
21	Cont.Cas(C)/631/2020 B/O	DIPANKA BARUAH AND 9 ORS. Versus BIJOYA CHOUDHURY, ACS	MR. K N CHOUDHURY MR. R M DEKA MR I KALITA	MS. N PHUKAN, SC, ELEM. EDU
22	WP(C)/5279/2020	BALEN KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	SC, N C T E SC, EDU SC, U G C
23	Cont.Cas(C)/35/2021 B/O	DR. LAWANU BORDOLOI Versus PRITOM SAIKIA	MRS. P B HAZARIKA MR. S Ali	
24	Cont.Cas(C)/105/2021 B/O	BIJIT PEGU Versus JISHNU BARUAH AND ANR	MR. S U AHMED	MR. D SAIKIA (R-2) MS. P CHAKRABORTY (R-2) MS N M SARMA (R-2)
25	Cont.Cas(C)/142/2021 B/O	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. D SAIKIA MR. N J KHATANIANR MR. K K DUTTA
26	I.A.(Civil)/468/2021 in WP(C)/392/2021	THE EUNUS ALI HIGH SCHOOL AND ANR Versus MD. ADAM ALI AND 6 ORS	MR H R A CHOUDHURY MR H R A CHOUDHURY DR. B AHMED MR. N HAQUE MR M HUSSAIN MR. S R BORUAH (GA, ASSAM, R-3)	MR A R BHUYAN

WITH

WP(C)/392/2021

MD. ADAM ALI AND 2 ORS

Versus

THE STATE OF ASSAM AND 5 ORS

MR. M A I HUSSAIN

MR A R BHUYAN

SC, SEC. EDU.

MR H R A CHOUDHURY

DR. B AHMED

MR. N HAQUE

MR M HUSSAIN

MR. S R BORUAH (GA,
ASSAM, R-3)**HEARING**27 WP(C)/5623/2017
FIXED

NARAYANI MINERALS

Versus

THE STATE OF ASSAM and 6 ORS.

MR.G BAISHYA

MS. S KHOUND

MR.A HASSAN

MS.B BORA

MS KEWI

MR. D KHAN

SC, INDUSTRIES &

COMMERCE

SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2391/2018	SATYENDRA PATGIRI @ SATYEN PATGIRI AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D BHUYAN	GA, ASSAM
2 WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
3 WP(C)/134/2021	CHINMOY DAS Versus THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI ASSTT.S.G.I.
4 WP(C)/1371/2021	KANDARPA BAISHYA AND 154 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR M H AHMED	GA, ASSAM
5 WP(C)/2298/2021	DAVID BASUMATARY AND 13 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	MRS. R DEVI ASSTT.S.G.I.
6 WP(C)/2428/2021	DHRUBA JYOTI BORO AND 129 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, PERSONNEL DEPT. SC, WATER RESOURCE
7 WP(C)/2587/2021	HAREKRISHNA RABIDAS Versus THE UNION OF INDIA AND 4 ORS	MR S C DAS MR P BURAGOHAIN	MS. B SARMA ASSTT.S.G.I.
8 WP(C)/2589/2021	MIRA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI MR. J K DAS	GA, ASSAM
9 WP(C)/3891/2021	JADAV DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
10 WP(C)/3898/2021	BOBI GOWALA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI	GA, ASSAM SC, AG SC, PWD

11	WP(C)/3901/2021	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	ASSTT.S.G.I.
12	WP(C)/3906/2021	MANTU KALITA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
13	WP(C)/3914/2021	DILIP DAS AND 13 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR M CHANDA MR. S DUTTA MR S CHOUDHURY	ASSTT.S.G.I.
ADMISSION				
14	WP(C)/6827/2015 FIXED	FORCE NO. 075047288 CT/GD TRINATH RANA Versus THE UNION OF INDIA and 3 ORS	MR.R DUTTA MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS A GAYAN ASSTT.S.G.I.
15	WP(C)/8759/2018	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. U K NAIR, (SR. ADV.) MR. M HUSSAIN MR. N H BARBHUIYA	MR. K K PARASAR SC, NHM SC, HEALTH ASSTT.S.G.I.
16	WP(C)/5411/2019 WITH LCR	PARTHA KUMAR PAUL Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS	MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC
17	WP(C)/5744/2019	SIRAJUL QURESHI Versus THE UNION OF INDIA AND 8 ORS	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/3649/2020 FIXED	NO.850820925 HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS.	MR. A R TAHBILDAR MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I.
WITH I.A.(Civil)/1114/2021 in WP(C)/3649/2020				
19	WP(C)/3655/2020	HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS DIPMONI MUDOI (DRIVER) Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA MR. R P HAZARIKA MR M J DEURI MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	MRS. A GAYAN ASSTT.S.G.I. SR. GA, ASSAM
20	WP(C)/3305/2021 FIXED	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. R SARMA MS. P BARMAN	SC, AGRI. DEPARTMENT
ORDERS				
21	WP(C)/3043/2017 B/O	BORNALI RABHA and 3 ORS. Versus THE UNION OF INDIA and 10 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	C.G.C. ASSTT.S.G.I. MS.R DEVI
22	Cont.Cas(C)/610/2019 FIXED	JADAV CH. KUMAR AND 11 ORS. Versus NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. D SAIKIA MR. S BORA MR. S BORA
23	Cont.Cas(C)/68/2021 FIXED	CHITTA RANJAN KEMPRAI Versus S JAGANNATHAN	MR. D BHUYAN	MR. D NATH MR D KALITA
HEARING				
24	WP(C)/4133/2020 P/H FIXED	RUMI GOGOI AND 125 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
WITH				
25	WP(C)/2725/2020	BROJEN BORAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM

26	WITH WP(C)/3020/2020	BISWAJIT GOGOI AND 121 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	GA, ASSAM
27	WP(C)/1898/2016 FIXED	SUMAN ROY Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC
28	WITH WP(C)/1896/2016	JAYDEV BAISHYA Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
29	WP(C)/8318/2018 B/O	MD. NUR @ NOOR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM
30	WP(C)/5354/2020 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2029/2021 FIXED	CHAMPA DAS BAISHYA @ SMT. CHAMPAWATI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MS J KALITA MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
2 WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
3 WP(C)/3496/2021 FIXED	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC. REVENUE
4 WP(C)/3613/2021 FIXED	SUPRABHA SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
5 WP(C)/3661/2021 B/O	M/S RAITANI ENGINEERING WORKS PVT. LTD, Versus THE UNION OF INDIA AND 2 ORS	MS S AHOM	SC, RAILWAY
6 WP(C)/3714/2021 FIXED	MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR P SARMA	SC, PWD
WITH 7 WP(C)/3549/2021	MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
WITH 8 WP(C)/3607/2021	MD. MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
9 WP(C)/3858/2021 B/O	SMTI. DIPANJALI BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE SC, FINANCE

10	WP(C)/3865/2021	M/S RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA 2 ORS	MR. A BISWAS MS S AHOM	SC, RAILWAY
11	WP(C)/3873/2021	M/S WESTERN OUTDOOR STRUCTURE PVT LTD Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
12	WP(C)/3875/2021	DHARA MILI @ DARA MILI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
13	WP(C)/3876/2021	RUKIA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM
14	WP(C)/3887/2021	RAHITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
15	WP(C)/3888/2021	BIJAN KUMAR DAS Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, NVS SC, PWD
16	WP(C)/3889/2021	MANJANA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
17	WP(C)/3894/2021	KAILASH CHANDRA SARAF AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
18	WP(C)/3895/2021	HAYDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
19	WP(C)/3899/2021 B/O	M/S LUIT ASSOCIATE Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MS N ISLAM	SC, WATER RESOURCE
20	WP(C)/3903/2021	M/S LUIT ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MS N ISLAM	SC, WATER RESOURCE
21	WP(C)/3908/2021	RAMA PRASAD CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
22	WP(C)/3909/2021	HIRANYA KR. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
23	WP(C)/3910/2021	BULBULU DEY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/3911/2021	MANINDRA NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
25	WP(C)/3913/2021	JYOTIRMOY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
<u>ADMISSION</u>				
26	WP(C)/4523/2020 CAVT. NO.0626/2020 B/O	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA	GA, ASSAM MR. P HAZARIKA R SARMAH MR. P K MUNIR MR. H S BORAH SC, WPT AND BC FOR CAVEATOR
27	WP(C)/684/2021 FIXED	TRANS VIRTUAL PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	SC, GUWAHATI SMART CITY LTD. SC, GDD
WITH				
28	WP(C)/2959/2021	TRANS VIRTUAL PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	GA, ASSAM SC, GUWAHATI SMART CITY LTD.

29	WP(C)/1043/2021 FIXED	KUSHAL BARPUJARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, WATER RESOURCE
30	WP(C)/1269/2021 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
31	WP(C)/3121/2021 FIXED	PANKAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DAS MR. T DEURI	GA, ASSAM SC, PWD
32	WP(C)/3234/2021 FIXED	KHODA TAGIA AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM GA, AP
<u>ORDERS</u>				
33	WP(C)/5638/2020 FIXED	RABI RANJAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
	WITH I.A.(Civil)/603/2021 in WP(C)/5638/2020	KUSHAL BAWARI Versus RABI RANJAN DUTTA AND 3 ORS.	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. P J SAIKIA
34	Review.Pet./47/2021 WP(C)/2475/2020 (D/O), FIXED	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR G UZIR MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, GMC SC, REVENUE SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1941/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
2	Bail Appln./1942/2021	RAJ BABU SINGH Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
3	Bail Appln./1943/2021	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
4	Bail Appln./1945/2021	FULCHAND ALI AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. A T SARKAR MR. T AHMED	PP, ASSAM
5	Bail Appln./1946/2021	ABDUL BARREQUE@ A. BARREQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR A K AZAD	PP, ASSAM
6	Bail Appln./1948/2021	MD. ABDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	Bail Appln./1951/2021	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
8	Bail Appln./1953/2021	FULESWARI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
9	Bail Appln./1954/2021	BASANTA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
10	Bail Appln./1959/2021	NAYAN MAZUMDAR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR J ISLAM	PP, ASSAM

11	Bail Appln./1960/2021	MD. RAFIQUK HOQUE @ RAFIQUK HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MD. S ALOM MR. M S ALAM	PP, ASSAM
12	Bail Appln./1961/2021	IBRAHIM ALI AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
13	Bail Appln./1966/2021	ANGURA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
14	Bail Appln./1970/2021	MD. MOIDUL ALI @ MAINA Versus THE STATE OF ASSAM	MR. S MUNIR MR. A SARMAH MS. S SAIKIA	PP, ASSAM
<u>MOTION</u>				
15	AB/2376/2021	MOSTAFA ALI @ HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
16	AB/2378/2021	NUR KHATOON AND 3 ORS Versus THE STATE OF ASSAM	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
17	AB/2379/2021	NAZIBUL HOQUE @ NAZIMUL HOQUE Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
18	AB/2380/2021	FORIZ UDDIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
19	AB/2384/2021	BOLIN PEGU AND 2 ORS Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
20	AB/2385/2021 B/O	ISFAQUE AHMED Versus THE STATE OF ASSAM	MD E AHMED MR R KARIM	PP, ASSAM
21	AB/2386/2021	LALRAMNGAI Versus THE STATE OF ASSAM	MR. P SUNDI MR J BORAH MR. K KAKOTI MS B LASKAR	PP, ASSAM
<u>ADMISSION</u>				
22	CRL.A(J)/22/2021	DEBISARAN KARMAKAR Versus THE STATE OF ASSAM		PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1217/2021 WITH LCR, FIXED	RUBUL HAZARIKA @ RUBUL ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
24	Bail Appln./1513/2021 FIXED	MD SOFIAL ALI @ SOBIAL HAQUE Versus THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
25	Bail Appln./1577/2021 B/O	BAKIR HUSSAIN @ WAKIR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
26	Bail Appln./1734/2021 FIXED	ALIUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/3075/2020 FIXED	BHABESH BORDOLAI @ SRI BHABEN BORDOLAI AND ANR. Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
28	AB/447/2021 FIXED	HAFIZ ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN	PP, ASSAM

29	AB/605/2021 FIXED	ROFIQUL ISLAM @ RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	AB/1134/2021 FIXED	DILIP SABDAKAR Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
31	AB/1175/2021 FIXED	HEMANTA PANGING AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR A PHUKAN	PP, ASSAM
32	AB/1204/2021 FIXED	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
33	AB/1220/2021 FIXED	MD. ABDUL MANNAN @ MANNAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
34	AB/1370/2021 FIXED	EKRAM ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
35	AB/1530/2021 FIXED	SARIF UDDIN MAZUMDER AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A H M R CHOUDHURY MR. N H LASKAR MR. P S BISWAS	PP, ASSAM
36	AB/1610/2021 FIXED	NARAYAN DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
37	AB/1620/2021 WITH LCR AND CASE DIARY, FIXED	BIR SING BEY AND 2 ORS Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
38	AB/1668/2021 BA 1305/2021(D/O), FIXED	KAMEZ UDDIN AND 9 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
39	AB/1669/2021 FIXED	ABDUL ROB BORBHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. J ABBAS MR S A BARBHUYAN PP, ASSAM
40	AB/1673/2021 FIXED	ANSHUMAN BHARDWAZ AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
41	AB/1713/2021 FIXED	NIJAM UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
42	AB/1795/2021 FIXED	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
43	AB/1936/2021 B/O	JAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
44	AB/1937/2021 B/O	SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
45	AB/1949/2021 FIXED	SABUL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
46	AB/1950/2021 FIXED	HARLONGBI INGTI @ HARLONGBI ENGTI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	PP, ASSAM
47	AB/1955/2021 FIXED	JAMAL UDDIN MANDAL AND 6 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
48	AB/1968/2021 FIXED	ZIARUL ERSHAD AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	PP, ASSAM
49	AB/2039/2021 FIXED	LALJIT CHAUHAN 3 ORS Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM

50	AB/2090/2021 FIXED	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	MR. N BORAH MR H MAZUMDER MR P K BORA PP, ASSAM
51	AB/2174/2021 FIXED	BIJOY RAJ KOCH @ BIJOY KOCH AND 7 ORS Versus THE STATE OF ASSAM	MR. G PHUKAN L KALITA	PP, ASSAM
52	AB/2184/2021 FIXED	NISHI CHAKRABORTY AND 2 ORS Versus THE STATE OF ASSAM	MR S K SARKAR MS C BURAGOHAIN	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS PP, ASSAM

ORDERS

53	I.A.(CrI.)/255/2020 AB 774/2020(D/O), FIXED in AB/774/2020	MALAYA GHOSH Versus BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH	MR N DUTTA (R1) MR. S C BISWAS (R1) MR. P S BISWAS (R1) PP, ASSAM (R2)
54	I.A.(CrI.)/435/2020 WITH LCR 4 FILES, B/O in CrI.A./179/2020 WITH CrI.A./179/2020	MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR	MR. C GOSWAMI MR. C GOSWAMI	PP, ASSAM PP, ASSAM
55	I.A.(CrI.)/57/2021 WITH LCR 5 FILES, B/O in CrI.A./27/2021 WITH CrI.A./27/2021	NURUL HAQUE Versus THE STATE OF ASSAM AND ANR. NURUL HAQUE Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1697/2021 FIXED	KHUSBU RAHMAN AND ANR Versus THE UNION OF INDIA B	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	MR. S C KEYAL SC, NCB
2	Bail Appln./1952/2021	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MS. S G BARUAH MS. G BORAH MR. B BORGHAIN	PP, ASSAM
3	Bail Appln./1963/2021	PRANJIT ANAND Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
4	Bail Appln./1964/2021	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
5	Bail Appln./1967/2021	KESHAB BISWAS Versus THE STATE OF ASSAM AND ANR	MS. P BORAH	PP, ASSAM
6	Bail Appln./1968/2021	MD. ABDUL KARIM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR N MAHAMMAD	PP, ASSAM
7	Bail Appln./1969/2021	MD. ABDUL KARIM @ HAQUE @ HANU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR N MAHAMMAD	PP, ASSAM
8	Bail Appln./1971/2021	BABUL DEY @ BOGA BABU AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	PP, ASSAM
9	Bail Appln./1973/2021	CHANDRA JOY JAMATIA AND ANR Versus THE UNION OF INDIA	MR M DEY MR J MAHANTA	ASSTT.S.G.I.
10	Bail Appln./1974/2021	HAMIDA KAHTUN @ BIBI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S RAHMAN	PP, ASSAM

MOTION

11	AB/2202/2021 FIXED	NAZNEEN WAHIDA BILKIS AND ANR Versus THE STATE OF ASSAM	MR G SAROWAR MR. M ISLAM	MR. N AHMED (INFORMENT) MR R A AHMED (INFORMENT) PP, ASSAM
12	AB/2293/2021 FIXED	SOPIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
13	AB/2381/2021	AZIZUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
14	AB/2392/2021	HAZRAT ALI Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA	PP, ASSAM
15	AB/2393/2021	AMZAD ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
16	AB/2395/2021 REG 17/08/2021	PLABAN BORTHAKUR Versus THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR D MAHANTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./60/2021 WITH SCANNED COPY OF CASE RECORD, FIXED	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE
18	Bail Appln./408/2021 WITH SCAN COPY OF CASE RECORD FIXED	SRI CHANDRA VIR Versus THE UNION OF INDIA	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS MR. N DAS	SC, NCB
19	Bail Appln./1214/2021 FIXED	NIL KUMAR SINGHA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. S PHUKAN	PP, ASSAM
20	Bail Appln./1357/2021 FIXED	LAKHYA JYOTI BORDOLOI Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY	PP, ASSAM
21	Bail Appln./1402/2021 FIXED	ANJALI BARUAH DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
22	Bail Appln./1453/2021 FIXED	ASHIK ALI Versus STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
23	Bail Appln./1522/2021 FIXED	MANIRAM DAS @ AJJOY Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
24	Bail Appln./1523/2021 FIXED	HARIBRAT DEORI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
25	Bail Appln./1549/2021 FIXED	RUHUL PRODHANI AND ANR Versus THE STATE OF ASSAM	MR. A DAS	PP, ASSAM
26	Bail Appln./1609/2021 FIXED	AMAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
27	Bail Appln./1610/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	DHIREN OZAH Versus THE STATE OF ASSAM	MR. M R Z CHOUDHURY	PP, ASSAM
28	Bail Appln./1622/2021 FIXED	SRI ALPESH GOHEL@ SRI ALPESH VITHALBHAI GOHEL AND ANR. Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM

29	Bail Appln./1641/2021 FIXED	APTAPGUL RAHMAN @ AFTABUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR Z HUSSAIN MR. N K KALITA	PP, ASSAM
30	Bail Appln./1653/2021 FIXED	IBRAHIM ALI @ EBRAHIM ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
31	Bail Appln./1661/2021 SCAN COPY OF CASE DAIRY FIXED	DIPJYOTI SAIKIA Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
32	Bail Appln./1693/2021 FIXED	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
33	Bail Appln./1702/2021 FIXED	ANKUR DAS Versus THE STATE OF ASSAM	MRS. R CHETRI	PP, ASSAM
34	Bail Appln./1714/2021 FIXED	AMIT KUMAR Versus UNION OF INDIA	MR. B SHARMA MR. H DAS MR. M P SARMA	SC, GST
35	Bail Appln./1718/2021	SOURAV BAJORIA Versus UNION OF INDIA	MR. S AGARWAL MR. B SHARMA MR. H DAS	SC, GST
36	Bail Appln./1726/2021 FIXED	PURDUM CHAUHAN @ PRADUM CHAUHAN Versus THE STATE OF ASSAM	MR. B PRASAD MR K K KALITA MR. B R DAS	PP, ASSAM
37	Bail Appln./1735/2021 FIXED	AZIZUL RAHMAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
38	Bail Appln./1742/2021 FIXED	ISMAIL HUSSAIN @ SARU AND ANR. Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
39	Bail Appln./1746/2021 FIXED	MD. JOGDADUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
40	Bail Appln./1799/2021 FIXED	MD. ISRAFIL ALI Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
41	Bail Appln./1836/2021 FIXED	MOHIBUL MONDAL Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
BAIL HEARING				
42	AB/861/2021 FIXED	MD. SIFATULLAH AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
43	AB/1861/2021 FIXED	TUTUMONI KONWAR Versus STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
44	AB/1960/2021 FIXED	RUPDHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR H SAIKIA	PP, ASSAM
45	AB/1974/2021 FIXED	AMAR CHAND MAHESHWARI AND ANR. Versus THE STATE OF ASSAM	MR. S AGARWAL MS M DAS	PP, ASSAM
46	AB/2083/2021 FIXED	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
47	AB/2156/2021 FIXED	SOFIQUUL ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
48	AB/2200/2021 FIXED	MAHMAUDUL ISLAM @ MAHMADUL ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM	PP, ASSAM

ORDERS

49	Crl.Pet./568/2020 B/O	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
50	Crl.Pet./569/2020 B/O	MUZHAR ALI @ MUZHAR SK. AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN	MD H R AHMED (R-2) MR. M ALI PP, ASSAM
51	Crl.Pet./339/2021 B/O	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. Versus THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	SC, CUSTOMS
52	Crl.Pet./376/2021 WITH LCR 1 FILE, FIXED	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
53	Crl.Pet./384/2021 FIXED	MONJUMA GOGOI TAMULI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA	PP, ASSAM
54	WITH Crl.Pet./369/2021	NIMIT KARTIKEYA PATEL Versus THE STATE OF ASSAM ANR	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA MR T DAS	PP, ASSAM

HEARING

55	Crl.A./42/2021 WITH LCR 10 FILES, FIXED	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM
	WITH I.A.(Crl.)/76/2021 in Crl.A./42/2021	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: www.ghconline.gov.in

[For Thursday, 19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, GHC
<u>ADMISSION</u>			
2 WP(C)/5649/2018	TAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
3 WP(C)/4475/2019 FIXED	SARAT HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
WITH			
4 WP(C)/3402/2019	JAGADISH KUMAR DEKA Versus THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
WITH			
5 WP(C)/3422/2019	IMRAN HUSSAIN BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE
WITH			
6 WP(C)/3423/2019	MANABENDRA SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR H SARMA MS. B SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
7 WP(C)/380/2020 FIXED	RANTU KUMAR GOHAIN Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
8 WP(C)/3146/2020 B/O	JYOTISH PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H TALUKDAR SC, FINANCE	SC, SEC. EDU.
9 WP(C)/3271/2020	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU

10	WITH WP(C)/1495/2020	ABDUL MANAF Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU
11	WP(C)/2785/2021 B/O	NURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, HEALTH AND F W
12	WP(C)/2877/2021 FIXED	VARSHATY DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC
13	WP(C)/3231/2021 FIXED	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	SC, ONGC
<u>ORDERS</u>				
14	Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
15	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
16	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
17	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
18	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
19	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
20	Cont.Cas(C)/498/2019	GHANSHYAM BHUYAN Versus RAJESH KEMPRAI AND ANR.	MR H BURAGOHAIN MR. B J MUKHERJEE	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN
21	WP(C)/4026/2020	SULEMAN HASSA Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG SC, PWD SC, FINANCE
22	WP(C)/288/2021 B/O	ANUPAM PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM
23	WP(C)/323/2021 B/O	MIZAZUR RAHMAN LASKAR Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	ASSTT.S.G.I. SC, F C I
<u>HEARING</u>				
24	WP(C)/2893/2012 B/O	SRI MEGHNATH DEORI Versus THE DIRECTOR GENERAL SASASTRA SEEMA BAL, and ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	C.G.C. MR.J M A CHOUDHURY SC, C.G.C. MS.R DEVI ASSTT.S.G.I.
25	WP(C)/3989/2015 FIXED	MUNNAN VERMA Versus THE UNION OF INDIA and 6 ORS	MR.B C DAS MR.U DUTTA	C.G.C. MS.R DEVI ASSTT.S.G.I.

26	WP(C)/1379/2017 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
27	WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/5589/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.M DUTTA(R-6) MR.H BURAGOHAIN SC, PWD MR.M C KAKOTI(R-6)
2 WP(C)/1274/2018	JANASADHARAN PRINTING AND PUBLISHERS (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. A D CHOUDHURY MS J HAZARIKA MR. T CHAKRABORTY	GA, ASSAM MR. D GOGOI(R-7) MR. D GOGOI
3 WP(C)/1982/2018	ALE BHANU @ MISS ALE BHANU AND 25 ORS. Versus THE GOVT. OF INDIA AND 6 ORS.	MR. B BANERJEE MR. D F A AHMED MR. J LASKAR	MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS. R DEVI (CGC, R-1) ASSTT.S.G.I. MS. D D BARMAN (GA, ASSAM, R-4,5,6)
WITH			
4 WP(C)/2010/2018	MARIYAM NESSA @ MORIOM NESA AND 41 ORS. Versus THE GOVT. OF INDIA AND 6 ORS.	MR. B BANERJEE MR. D F A AHMED MR. J LASKAR	MRS. R DEVI (CGC) MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
5 WP(C)/4377/2019	AMJAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
6 WP(C)/4757/2019	M/S. JAGRATA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
7 WP(C)/9326/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
8 WP(C)/9351/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
9 WP(C)/9371/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD

10	WP(C)/3260/2020	BADRUL JAMAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MS A BEGUM
11	WP(C)/3421/2020 B/O	LAKSHAN GANJU Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND MR. V KUMAR	GA, ASSAM SC, FINANCE SC. REVENUE
12	WP(C)/4570/2020	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
13	WP(C)/4571/2020	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
14	WP(C)/353/2021	BHIM SINGH CHUNGKRANG AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, REVENUE SC, FOREST
15	WP(C)/1733/2021	MANORANJAN BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	MS. K PHUKAN (GOVT.ADVOCATE) SC, PWD SC, BTC
16	WP(C)/2038/2021	MANORANJAN BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM SC, BTC
17	WP(C)/2160/2021	MANORANJAN BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM SC, BTC
18	WP(C)/2361/2021	LT COL SUNIL YADAV (RETD) Versus THE UNION OF INDIA AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. U K GOSWAMI ASSTT.S.G.I.
19	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
20	WP(C)/3032/2021	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A
ORDERS				
21	I.A.(Civil)/3695/2019 in WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 87 ORS.	MR. A K PURKAYASTHA	GA, ASSAM SC, BTC SC, REVENUE SC, DLR
	WITH WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 97 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM SC, BTC SC, REVENUE
22	Review.Pet./66/2021 WP(C)/1669/2020 (D/O)	BISWANATH BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, BTC
23	I.A.(Civil)/187/2021 WP(C)/7011/2016 (D/O) in WP(C)/7011/2016	JOYDEEP BHATTACHARJEE AND 2 ORS. Versus THE STATE OF ASSAM AND 17 ORS.		GA, ASSAM ASSTT.S.G.I.
24	WP(C)/254/2021 CAVT. NO.00532/021, FIXED	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR

25	I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
	WITH WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
26	WITH WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
27	WITH WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
28	I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
	WITH WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	SC, SEC. EDU. MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MS. N SHYAMAL SC, BTC MR. M P SHARMA
29	WITH WP(C)/2477/2018 CAVT. NO. 0432/2018	ABDUL MAZID Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. M A ISLAM MS. P BARUAH MR P J PATAR	MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. S S S RAHMAN MR. S B RAHMAN (R-6) MR. J. ABEDIN (SC, SECONDARY EDUCATION DEPARTMENT R-1) FOR CAVEATOR GA, ASSAM
30	I.A.(Civil)/1210/2021 WP(C)/1957/2017 (D/O), B/O in WP(C)/1957/2017	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM and 3 ORS.		
31	WP(C)/2977/2021	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021